

Declaration of Assets and Liabilities

Year 2024-2025

SO(E)
Date
9/10/25

I, VIKASH KUMAR, son/daughter/wife of ABHIMANYU SINGH

aged 38 years, belonging to BIHAR LEGISLATIVE ASS.

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000=00	TANUPRIYA WIFE	AROH! SINGH DAUGHTER	ABHIMANYU SINGH	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	25,000=00	5000=00 SBI KURJI BRANCH PATNA	NIL	30,000=00 SBI RAMPUR GRAHAK SEVA KENDRA	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	MOTOCYCLE BRBINO974 CAR-BROJ DZ-6076	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	Gold-20gram Silver 900gram	Gold 30Gram Silver 100 Gram	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	0.5 KATTHA KATTHA AHMS PATNA	10 KATTHA MAUSH AURI PATNA	NIL	30 KATTHA RAMPUR VAISHLI	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	2 KATTHA RAMPUR VAISHALI	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI BIHAR VIDHAN MB	
	(ii) Loans from financial institutions	PERSONAL LOAN	5,59,810-00
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CIKPK5067M	"
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

110105358450

Gender :-

M (M/F)

Date of Birth :-

08011986 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR SECRETARIAT SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Vikash Kumar

Name of Employee:

VIKASH KUMAR

Designation:

OFFICE ATTENDANT

Department:

BIHAR LEGISLATIVE ASS.

Place:

PATNA

Date:

10-02-2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.